

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 71

Dated Guwahati, the 28th October, 2013

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice K. Sreedhar Rao as Judge In-Charge, Administrative Department (JAD) of the Gauhati High Court under Rule 4 of Chapter I, Gauhati High Court Rules to exercise the powers specified in the Gauhati High Court Rules.

The order will come into force with immediate effect.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -29/ 2013/4652-4666/G dated 28th October, 2013

Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
3. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President, Gauhati High Court Bar Association, Guwahati.
5. The President, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
11. The Pvt. Secretary to Hon'ble Mr./Smt. Justice _____, Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of Gauhati High Court.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

28.10.13